



# The Arunachal Pradesh Gazette

EXTRAORDINARY

PUBLISHED BY AUTHORITY

No. 69, Vol. XXIV, Naharlagun, Tuesday, March 7, 2017 Phalguna 16, 1938 (Saka)

## PROCLAMATION

(See Rules - 36 (b))

The Arunachal Pradesh (Land Settlement & Records Rule, 2012)

No. ESD/LM/D-126/2015/337. —All land holder and members of public of the circle/villages mentioned in the scheduled below and of the villages, contiguous thereto are hereby informed that Government of Arunachal Pradesh vide **LM-74/2005-06(Pt) dated 30th November, 2016** has issued orders for revenue survey and preparation of record of rights pertaining to East Siang District and other matter under the provision of section 23 of **THE ARUNACHAL PRADESH (LAND SETTLEMENT AND RECORDS ACT, 2000)**.

Therefore, this proclamation is issued in the public interest for village under East Siang District that General Cadastral Survey of the circle/village-wise in question shall be carried out by M/s TK Traders, Itanagar under **Digital India Land Record Modernization Programme (DILRMP)** to prepare Record of Rights (RoR) with effect from 1st week of February, 2017 as per circle listed below :-

Sl. No.	Name of Circle in sequence for Survey under East Siang district.
1.	Pasighat Sadar Circle.
2.	Yagrunng Circle.
3.	Bilat Circle.
4.	Ruksin Circle.
5.	Sille-Oyan Circle.
6.	Mebo Circle.
7.	Namsing Circle.

Tamiyo Tatak, APCS  
Deputy Commissioner,  
East Siang District,  
Pasighat.